

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3-IA/78(AHM)2024 in IA/35(AHM)2024
in
CP 43 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Virendra R Gandhi & Ors
V/s

.....Applicant

Vadilal Enterprise Pvt Ltd & Ors

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranjal Buch, Adv. for Mr. Parth Contractor, Adv.
For the Respondent : Mr. Arjun Sheth, Adv.

ORDER

IA/78(AHM)2024 in IA/35(AHM)2024

Learned Counsel for the respondent appeared and waive notice.

List for further consideration on 05.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)